

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)- 520 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
30.11.2017**

**NAME OF THE COMPANY: Chowdhry Rubber & Chemical Pvt. Ltd. Vs.
Nikhil Footwear Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Shailender Kumar, Advocate for the Petitioner

Mr. Sugam Seth, Advocate for the Respondent

ORDER

Mr. Sugam Seth has put in his appearance on behalf of the Respondent.
Let reply be filed before the next date of hearing.

To come up on 13th December, 2017.

**(S. K. Mohapatra)
Member (T)**

**(Ina Malhotra)
Member (J)**